

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3047

ANSWERED ON:10.02.2014

CHECK ON INCIDENTS OF HUMAN ANIMAL CONFLICTS

Punia Shri P.L. ;Rajendran Shri C.;Saroj Shri Tufani;Venugopal Shri P.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the incidents of human-animal conflicts have been increasing in the country;
- (b) if so, the details thereof during the last three years and the current year, State-wise;
- (c) whether the Government has any proposal to delist the wild animals such as 'Neelgai' and 'Boars' from the category of protected wild animals to remove ban on killing of said wild animals causing threat to human lives;
- (d) if so, the details thereof;
- (e) whether the Government also has any proposal to establish more elephant corridors in the country to curb such incidents; and
- (f) if so, the details thereof and the time by which a permanent policy is likely to be formulated by the Government to protect humans and crops from the attack of wild animals?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (Dr. M. VEERAPPA MOILY)

(a)&(b) Informations about incidents of human-animal conflicts have been received in the Ministry from time to time. However, there are no reports indicating that such conflicts are on the rise in the country. Year-wise and State-wise and details of number of human-animal conflicts are not collated in the Ministry.

(c) No, Sir.

(d) Does not arise.

(e) No Sir.

(f) There is no practice of establishing an elephant corridor in the country. Under the Centrally Sponsored Scheme of Project Elephant, a provision for securing an elephant corridor is listed as one of the activities for which central assistance can be provided to the States.

At the same time, various measures are adopted in the States for dealing with human – wildlife conflicts, depending upon the site and species. These include boundary fences including live wire fences, boundary walls, trenches, capture of problematic animals and translocation to other habitats or captivity, population management, elimination in case of man eaters etc. As interim measures ex-gratia payment is provided to the victims of animal depredation. Provision of funds for the States for such measures is also available in the Centrally Sponsored Schemes of Integrated Development of Wildlife Habitats. Project Tiger and Project Elephant.